

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

DA 789/98

10

New Delhi this the 17th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

Shri Mohd. Maruf,
S/O Mohd. Siddique,
Village Jamshedpur,
Post Dilari,
District Moradabad.

... Applicant

(By Advocate Shri K.K. Patel)

Versus

1. Union of India
through Secretary,
Railway Board,
Rail Bhawan, E (NG) II
New Delhi.

2. General Manager,
Northern Railway,
Baroda House,
New Delhi.

3. Divisional Railway Manager,
Northern Railway,
Moradabad Division,
Moradabad.

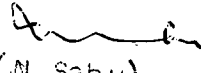
.. Respondents

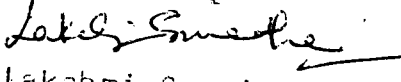
(By Advocate Shri R.P. Aggarwal)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

After hearing both the learned counsel for some time,
Shri K.K. Patel, learned counsel for the applicant seeks
permission to withdraw the DA. Accordingly DA is dismissed as
withdrawn.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)